CP NO. 80(ND)/2014 RT No.33/2016

M/s Avigo Trustee Co. Pvt. Ltd. & Ors.

... Petitioners

Versus.

M/s BBF Industries Ltd. & Ors.

...Respondents

Present:

None

The matter has been listed for today as 05.01.2017 falls during the winter vacations declared as per approved calendar for the year 2017. Notice be issued to the parties by Speed Post immediately for hearing on 10.01.2017, instead of 05.01.2017.

It be directed in the notice to the parties that no request for adjournment shall be entertained as there is a time bound frame to dispose of the case due to extension of time for disposal already received from the Hon'ble President, NCLT, Delhi.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

December 16, 2016